

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**DFR No. 1294 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Maharana Pratap Bagh Resident's Welfare Association ...Applicant(s)**

**Versus.**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Applicant(s) : Proxy for Mr. Saurabh Gandhi

Counsel for the Respondent(s): Mr. R.K. Mehta for R.1

**ORDER**

The learned counsel for the Applicant/Appellant is directed to give all the papers to the learned counsel appearing for the Commission.

Post the matter on **22.11.2013.**

**(Rakesh Nath)**  
**Technical Member**  
ts/pg

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**